## Pondicherry Civil Service

\*769. SHRI V. P. MUNUSAMY: SHRIMATI NOORJEHAN RAZACK:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) what is the present strength of permanent posts in the Pondicherry number Civil Service and the officers who hold permanent, temporary and ad-hoc appointments in that service;
- (b) whether it is a fact that persons belonging to the Scheduled Castes and Scheduled Tribes Pondicherry been appointed in the Civil Service; if so, what are reasons therefor; and
- (c) what steps Government taken to fill the quota of the Scheduled Castes and Scheduled Tribes the Pondicherry Civil Service?

THE MINISTER OF HOME SINGH): FAIRS (SHRI CHARAN (a) There are 39 permanent posts in the Pondicherry Civil Service. The numbers of officers holding permanent, temporary and ad-hoc appointments in the service are 26, 13 and 11 respectively.

(b) and (c) There are at present no Scheduled Castes or Scheduled Tribes officers in the Pondicherry Civil Service. One Scheduled Castes officer who was a direct recruit, resigned, while a Scheduled officer who was selected, did not join. Scheduled Castes or Scheduled No Tribes candidates are available appointment by promotion. Suitable instructions exist regarding reservation of vacancies for Scheduled Castes and Scheduled Tribes for direct recruitment and for promotion. As and when candidates become available they will be appointed.

## Permission to Foreign Missionaries to Visit Rural and Adivasi Areas

## \*770. SHRI S. KUMARAN: SHRI LAKSHMANA MAHAPATRO:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether foreign missionaries are permitted to visit rural and adivasi areas in the country:
- (b) what is the number of foreign missionaries functioning in the country and to which organisations they belong:
- (c) whether Government are aware that these missionaries are trying to arouse anti-national feelings among the people in adivasi and tribal areas; and
- (d) if so, whether Government are contemplating any proposal to regulate their visits to the aforesaid areas and to channelise their donations through Government agencies?

THE MINISTER OF HOME AF-FAIRS (SHRI CHARAN SINGH): (a) There is no bar on the visit of foreign missionaries to areas than those which have been declared as restricted or protected under the Foreigner's Act, 1946.

- (b) The number of registered foreign missionaries in India as 1-1-1977 was 3732. They belong to various Missions like the Friends Foreigners Missionary Society, Baptists Foreign Missionary Society, Methodist Church in South Asia, United Presbyterian Mission, Society of Jerus, Salesian Congregation of Don Bosco, Society of the Divine Word, Sisters of Charity, Medical Sisters Missionary etc.
- (c) No specific instances of foreign missionaries trying to arouse national feelings among the people in adivasi and tribal areas have come to notice.
  - (d) Does not arise.

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